

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-203  
IB - 64/ND/2020

**IN THE MATTER OF:**

M/s TSG Impex Pvt Ltd

Vs

NS Concretes Pvt Ltd

....Applicant

....Respondent

**SECTION**

u/s 9 IBC code 2016

Order delivered on 17.03.2020

**CORAM:**

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Adjourn the matter to 17.04.2020.

SRI-

(K.K. VOHRA)  
MEMBER (T)

SRI-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)